

**Central Administrative Tribunal
Principal Bench**

OA-1363/2018

New Delhi, this the 12th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Jagde S/o Late Sh. Prabhati, aged 58 yrs.,
Subject-LARSGES Scheme
2. Ashok, S/o Sh. Jagde, aged 31 yrs.

Both R/o Lakan Mazra, Distt. Rohtak, Haryana. ... **Applicant**

(through Sh. U. Srivastava with Ms. Neelima Rathore)

Versus

1. Union of India through the Chairman Railway Board,
Rail Bhawan, New Delhi.
2. The General Manager, Northern Railway,
Baroda House, New Delhi.
3. The Sr. Divisional Personnel Officer, Northern Railway,
State Entry Road, DRM Office,
New Delhi. ... **Respondents**

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the applicants seeks to withdraw this present OA with liberty to file a better OA with better documents.

2. OA is accordingly dismissed as withdrawn with liberty as aforesaid.

**(Uday Kumar Varma)
Member (A)**

/ns/

**(Jasmine Ahmed)
Member (J)**